

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

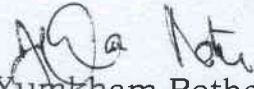
Dated, Imphal the 6th September, 2022

No.HCM/Misc./89-Estt(v)/15779 This is to bring to the attention of all Judicial Officers that instances have been found where the Judgments/orders passed in judicial proceedings have not mentioned the name of the Presiding Officer and the learned counsels appearing therein. Therefore, all the Presiding Officers of Courts/Tribunal and Juvenile Justice Boards are hereby once again reminded of the Notification dt. 04.03.2022 which is reproduced as follows;

"NOTIFICATION

Dated, Imphal the 4th March, 2022

No. HCM/Misc./89-Estt(v)/3514-28 It is hereby informed to the Presiding Officers of all Courts/Tribunal and Juvenile Justice Boards under the jurisdiction of the High Court of Manipur that all Judgments/orders passed in judicial proceedings shall clearly mention the name of the presiding officer and the learned counsels appearing therein."


(Yunkham Rother)
REGISTRAR (JUDL.)

Imphal, the 6th September, 2022

No.HCM/Misc./89-Estt(v)/15780 - 95

Copy to:

1. The Registrar (Vigilance), High Court of Manipur.
2. All the District & Sessions Judges.
3. The Presiding Officer, Revenue/Claims Tribunal, Manipur/ Bishnupur/ Thoubal/ Senapati/ Ukhrul/ Churachandpur.
4. Judge, Family Court, Manipur/ Imphal East/ Bishnupur/ Thoubal.
5. The Judge, Special Court (ND & PS), Manipur/Judge, Special Court, ND & PS (FTC).
6. Addl. District & Sessions Judge, Manipur West/Manipur East/Crime Against Women (FTC).
7. All the CJMs/CJSDs.
8. All the JMFCs/CJJDs/Principle Magistrate, JJBs.
9. The Jt. Registrar (Judl.) High Court of Manipur
10. The PPS to Hon'ble the Chief Justice.
11. The P.S to Hon'ble Mr. Justice M.V. Muralidaran.
12. The P.S to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S to Registrar General, High Court of Manipur.
14. The S.P, Estt.-I/II.
15. System Analyst, High Court of Manipur for uploading to the official website.
16. Concerned File.